The columns should be filled up neatly in capital letters.

The wording in the following sections of the form should be agreed and full details provided.

Name or the name of any member of the family or in the name of any other person dependent on Government Service.

Of every vehicle owned, giving particulars of all immovable property owned, acquired or inherited by him or his wife or his children by gift or otherwise, with the property.

Annual Income

Table:

<table>
<thead>
<tr>
<th>Date</th>
<th>Signature</th>
</tr>
</thead>
<tbody>
<tr>
<td>22/10/2019</td>
<td></td>
</tr>
</tbody>
</table>

NOTES:

In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

---

Table:

<table>
<thead>
<tr>
<th>(g)</th>
<th>(7)</th>
<th>(6)</th>
<th>(5)</th>
<th>(4)</th>
<th>(3)</th>
<th>(2)</th>
<th>(1)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Nil</td>
<td>Nil</td>
<td>Nil</td>
<td>Nil</td>
<td>Nil</td>
<td>Nil</td>
<td>Nil</td>
<td>Nil</td>
</tr>
</tbody>
</table>

(8)

Occupied premises from which the Government name with details of relationship to the house and gift or otherwise, with property.

The Government will not be responsible for the house and gift or otherwise, with property.

Annual Income

If not in own occupation whether

Present Value

When purchased

Cost

Building

Name of district

Ministry/Department/Office

Name of Officer (in full)

Assistant Registrar

ANVANA SAIKA

Statement of Immovable Property Return for the Year 2013/14

ANNEXURE I

Page 1